

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 11th August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Advs. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Utkarsh Sharam, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland Mr. G. Prakash, Adv. for State of Kerala
3.	Appeal No. 05/2017 (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant Mr. Mukesh K. Verma, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-2 Mr. M. Z. Choudhary, Adv. for R-3
4.	Original Application No. 108/2017 (M.A. No. 604/2017)	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-2 to 5 Mr. Mutub Rehman, Adv.
5.	Original Application No. 359/2017	Khushi Sewa Sanstha Vs. Delhi Development Authority & Anr.	Mr. Alamgir & Mohd. Shadan, Advs. for Applicant
6.	Original Application No. 418/2017 (MA No. 787/2017)	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4
FOR HEARING			
7.	Original Application No. 115/2017 (M.A. No. 442/2017)	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. B. V. Niren Adv. for R-2

8.	Execution Application No. 35/2016 IN Original Application No. 349/2016	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 5 Mr. Sanjay Kumar Visen, Adv. for R-2 Mr. Neeraj Bhardwaj, Adv. for R-3 Mr. Maheen Pradhan, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB
9.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF
10.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
11.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD
12.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1
13.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Dharendra Kumar Yadav, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.
14.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 4 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
15.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCB
16.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H.C. Kharbanda, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC

	611/2016 (M.A. No. 1164/2016)	Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
18.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
19.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
20.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv.
21.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. for MoEF
22.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
23.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA

Date : 11th August, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
24.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017, M.A. No. 579/2017 & M.A. No. 906/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
25.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7

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